NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No.4456/7/HDB/2017
NAME OF THE COMPANY	Indu Techzone Pvt Ltd
NAME OF THE PETITIONER(S)	IFCI Limited
NAME OF THE RESPONDENT(S)	Indu Techzone Pvt Ltd
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
·V-la: Say/W	Jel V	920801/277	a de

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Andland	Advoum,	9440569156	M. Ans

Heard Mr.V.K.Sajith, learned counsel for the Petitioner and Mr.M.Anil Kumar, learned counsel for the Respondent.

Learned Counsel for the Petitioner sought time for complying with objections raised by the Registry. Post the case on 05.01.2018.

Member (Technical)

Member (Judicial)